

Seventeenth Loksabha

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Title: Enactment of appropriate law in respect of street dogs and also make a strict law against animal cruelty.

SUSHRI MIMI CHAKRABORTY (JADAVPUR): Thank you, Sir, for giving me an opportunity to speak. Today, I am speaking on the issue which really pains my heart and I am sure it does for others too. I am speaking on the issue of enactment of appropriate law in respect of street dogs.

We have no proper law or an Act for street dogs except few Sections in the Prevention of Cruelty to Animals Act, 1960, which has not fully covered them from getting regular treatment, immunization, medicines, hospitalisation and other support.

Apart from all these, another major issue, which pains my heart, is against the private handlers of the Hotels' security dog squads, who are using the canines 24x7 but are not taking any proper care of these dogs. Even, these dogs are not getting enough food and water regularly and are mistreated in rain, sun and extreme weather conditions.

Unfortunately, after all the amendments that have been made, no strict law has been made against the tortures on these dogs in the country. I would urge upon the Government to have regular observations and make a strict law against animal cruelty.

माननीय अध्यक्ष: डॉ. प्रीतम गोपीनाथ राव मुंडे को सुश्री मिमी चक्रवर्ती द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

